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Title: Introduction of the Integrated Child Development Services (Regularisation) Bill, 2007.

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill to provide for regularization and universalisation of Integrated Child Development Services in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for regularization and universalisation of Integrated Child Development Services in the country and for matters connected therewith or incidental thereto. "

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN : I introduce the Bill.

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